

# United Nations Nations Unies

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The Chairman of the Security Council Committee established pursuant to resolution 1988 (2011) presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **11 June 2012**, the Security Council Committee established pursuant to resolution 1988 (2011) deleted the entries specified below from the Committee's List (the 1988 List). The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1988 (2011) therefore no longer apply to the following individuals:

## A. Individuals associated with the Taliban

**TI.M.86.01. Name:** 1: MOHAMMAD HOMAYOON 2: MOHAMMAD YONUS KOHISTANI  
3: na 4: na

**Name (original script):** محمد همایون محمد یونس کوهستانی

**Title:** na **Designation:** Deputy Minister of Water and Electricity under the Taliban regime **DOB:** 1 Feb. 1958 **POB:** Kohistan District, Kapisa Province, Afghanistan **Good quality a.k.a.:** Mohammad Homayoon Kohistani **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** Afghan national identification card (tazkira) number 446963 **Address:** 8th Street, Taymani area, District Number 4, Kabul, Afghanistan **Listed on:** 23 Feb. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007, 29 Nov. 2011) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010. Title: Engineer.

**TI.S.55.01. Name:** 1: MOHAMMAD SHARIF 2: MASOOD 3: MOHAMMAD AKBAR 4: na

**Name (original script):** محمد شریف مسعود محمد اکبر

**Title:** na **Designation:** Deputy Head of Police Academy, Ministry of Interior Affairs under the Taliban regime **DOB:** 1958 **POB:** Uzba village, Jaghatu District, Maidan Wardak Province, Afghanistan **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** National identification card (tazkira) number 4156, issued on 13 Aug. 1996 **Address:** Khoshhal Khan Mena, District Number 5, Kabul, Afghanistan **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007, 29 Nov. 2011) **Other information:** Chief of Staff for the Deputy of Administrative Affairs of the Ministry of Interior Police Academy of the Islamic Republic of Afghanistan in Kabul as of 2011. Belongs to Masud tribe. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. To obtain a fully updated version of the list of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1988/list.shtml>. The 1988 List is available in HTML, PDF and XML format.

This is the seventh update of the List in 2012.

11 June 2012